

completion of necessary formalities required in this connection.

Central Water Prevention and Control of Pollution Board

4399. SHRI SHAMBHU NATH CHATURVEDI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the Central Water Prevention and Control of Pollution Board has completed its study and submitted its report on the pollution of the jamuna river;

(b) if so, what are its recommendations how and when they are going to be implemented; and

(c) if not, how long will it take to submit its report?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (c). The studies pertaining to the pollution of water in Yamuna river in the area of the Delhi Union Territory have been completed by the Central Board for Prevention and Control of Water Pollution. The report has not yet been submitted, but is likely to be available soon.

Selection of Assistant Engineer by N. D. M. C.

4400. SHRI RASHEED MASOOD: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether he is aware that New Delhi Municipal Committee had selected A.M.I.E. (India) candidates having even 50 per cent marks for posts of Assistant Engineers (Electrical) and did not call for interview University Degree Holders of Bachelor of Engineering having 3-Year Professional Experience and 64 per cent marks with distinction; and

(b) whether on representation of Engineers having B.E., Degree, NDMC

had decided to interview again all eligible candidates but has not done so?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Out of 75 candidates for the post of Assistant Engineer, Group 'B' 48 which included 24 Bachelor of Engineering 1st Division, 22 AMIE and 2 available Scheduled Castes and Scheduled Tribes candidates were called for interview, ignoring those Bachelors of Engineering who did not qualify in First Division and those who were over-aged. A panel of 13 candidates was approved by the Committee on 11th January 1977. 9 candidates from the panel have already been appointed and 4 candidates are awaiting their turn.

(b) No such decision was taken by the New Delhi Municipal Committee.

Separate Pool Residential Accommodation for Deputationist to Delhi

4401. SHRI MANORANJAN BHAKTA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether there is a separate pool of residential accommodation for officers who come on deputation to Delhi for a tenure posting;

(b) whether it is a fact that this tenure pool is restricted only to All India Services;

(c) if so, why no steps have been taken to include officers of the Central Services in the tenure pool as they also come for a fixed tenure at Delhi; if so, reasons for such a distinction, and

(d) whether a scheme for including Central Services in the tenure pool was under consideration of Government, for long time but dropped